

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-17/2004/4388/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the rd 22 May, 2024.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./I-5/2024/1004, dtd. 18.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.05.2024**, as prayed for. The Addl. District & Sessions Judge (FTC), Kokrajhar, and in his absence, the next senior most Judicial Officer available at the station will be in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2004/4389/A, dated , 22-05-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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